

an>

Title: Need for providing employment to Course Completed Act Apprentices of Integral Coach Factory, Chennai.

DR. P. VENUGOPAL (TIRUVALLUR): The Course completed Act Apprentices of Integral Coach Factory, Chennai numbering more than 3,500 are waiting for employment since 1998. They are sufficiently qualified for absorption. All other Zonal Railways and Production Units in the country have absorbed the qualified apprentices whereas the ICF, Chennai is an exception. During the last seven years, the vacant positions in the ICE were filled up by selection through RRB & RRC from other States in which more than 5,000 trained apprentices from Tamil Nadu have been ignored. It is also reported that the process of placement for apprentices from other parts of the country lacks transparency wherein false documents and impersonation are taking place rampantly smacking corruption in a big way. Recruiting trained apprentices will entail no extra spending on the part of the Railways towards recruitment which otherwise would cost Rs.55,000 per candidate.

Hence, I urge upon the Railway Minister to see that all the trained apprentices from ICE, Chennai get placement immediately and they are also willing to work anywhere in India in the production Units or Zonal Railways. In Southern Railways also many vacancies in the safety categories are to be filled. The trained apprentices from Tamil Nadu may be considered for all the openings which will help people retain their hope.